

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

UNSTARRED QUESTION NO. 2626  
TO BE ANSWERED ON 19<sup>TH</sup> DECEMBER, 2023

**Fish Farming**

**2626. SHRI PARBHUBHAI NAGARBHAI VASAVA:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** **मत्स्यपालन, पशुपालन और डेयरी मंत्री** be pleased to state:

- (a) whether the Government is aware that there is a huge potential of fish farming and consequential revenue generation for Governments in Dam areas, if so, the details thereof;
- (b) whether the Government has framed any policy in this regard, if so, the details thereof
- (c) if not, whether the Government in consultation with concerned State Governments and various stakeholders, would contemplate on framing a special policy in this regard, if so, the details thereof; and
- (d) whether Government would move ahead with any proposal in this regard for dam areas in Gujarat in consultation with the State Government of Gujarat, if so, the details thereof and the action taken in this regard?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a) to (c): Considering the huge untapped potential of reservoirs covering over 33 lakh hectare water spread area, several initiatives and policies have been implemented to harness this potential. To provide thrust for integrated development of reservoirs and harness the fisheries resources, large-scale cage cultivation in reservoirs and support for stocking of reservoirs with quality fingerlings, the projects with outlay of Rs. 420.36 crore were approved under Centrally Sponsored Scheme on Blue Revolution implemented from 2015-16 to 2019-20. Further, under PMMSY, during last three years (2020-21 to 2022-23) and the current financial year (2023-24), the Department of Fisheries, Government of India has accorded approval for establishment of 44,408 reservoir cages, integrated development of 27 reservoirs and stocking of fingerling in 4.09 lakh hectare of reservoir area at a total outlay of Rs. 1597.24 crore.

Reservoir water resources are managed and regulated by the concerned State Government and many State Governments are implementing their own Reservoir Fishery Policy. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has been supplementing efforts of States for reservoir fisheries development.

(d): The Government of Gujarat has reported that inland reservoir lease Policy-2004 has been implemented in the state since 2004. Further, the Department of Fisheries under PMMSY, during last three financial years (2020-21 to 2022-23) and current financial year (2023-24) has also approved the proposals for development of reservoir fisheries in the State of Gujarat and the approved activity mainly cover establishment of 9707 reservoir cages and stocking of fingerlings in 10,243 hectare area of reservoir at a total investment of Rs. 335.86 crore.

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